

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 204
IA No. 08/JPR/2019
IA No. 157/JPR/2019
IA No. 436/JPR/2019
IA (CA) No. 14/JPR/2022
CP No. 07/241/JPR/2019
Under Section 241 of
Companies Act, 2013

In the matter of:

Poonam Bhatia & Anr.

...Petitioners/Applicants

Versus

Jaipur Oriental Teppich Pvt. Ltd. & Ors.

...Respondents

Due to paucity of time, the matter could not be taken up for hearing. Post the matter to 29.05.2024.


(Prabhu Dayal Sewda)
Court Officer

May 01, 2024